

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Jammu)**

e-mail: nongazettedmainwing@gmail.com

**Subject:** Appointment of Senior Scale Stenographer in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notice No. 02 of 2024/RR/RC dated 09-05-2024.

**ORDER**

**No. 54 of 2025/RG/NG-444(I) Dated: 07-01-2025**


Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following selected candidates (category wise and in order of merit) are temporarily appointed as Senior Scale Stenographers in the pay Level-7 (44900-142400) in the High Court of Jammu & Kashmir and Ladakh:

S. No.	Roll No.	Name, Parentage and Residence S/Shri	Category
1.	100955	Manik Kesar S/o Shri Dev Raj R/o Near Government High School, Village Sangar Purmandal, District Samba	OM
2.	101287	Sunil Kumar S/o Shri Suraj Parkash R/o Rahya, Tehsil Bari Brahmna, District Samba	OM
3.	101109	Rahul Sharma S/o Shri Madan Lal R/o Mawa Brahmna Akhnoor, District Jammu	OM
4.	100552	Shahid Manzoor S/o Shri Manzoor Ahmad R/o Rangil, District Ganderbal	OM
5.	100763	Akhilesh Jojra S/o Shri Yash Paul R/o H. No. 76, Sec-2, Sarijay Nagar, Jammu	OBC

Note:

- a) Posting orders of these appointees will be issued separately.
- b) The appointees shall join in the office of Registrar General, High Court of J&K and Ladakh at Jammu within a period of 21 days from the date of the issuance of this Order. In case any appointee fails to join within the stipulated period, his/her appointment shall be deemed cancelled without any further notice.
- c) The appointment of the above mentioned candidates shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their appointment shall be deemed to have been revoked forthwith without any further notice.

By order.

  
(Shahzad Azeem)  
Registrar General

**No: 1129-40 of 2025/RG/NG Dated 07-01-2025**

**Copy to: -**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
...for kind information of His Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Rules, High Court of J&K and Ladakh, Jammu
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu

7. Registrar Recruitment/Management, High Court Main Wing, Jammu
8. Director Finance, High Court Main Wing, Jammu  
....for information
9. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for  
uploading the same on the official website of the High Court.
10. Accounts Officer, High Court Wing, Jammu/Srinagar  
.....for information
11. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the  
same.
12. S/Shri \_\_\_\_\_  
Senior Scale Stenographer, for information and compliance.
13. Order Book

  
17/11/25  
Registrar General